

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 17<sup>th</sup> April, 2025

No. HCM/JJC/2023/Estt.(I)/ : Hon'ble the Chief Justice, High Court of Manipur is pleased to constitute "**Accessibility Committee for Disabled Persons**" for the High Court of Manipur comprising of the following:-

1	Hon'ble Mr. Justice A. Bimol Singh Judge, High Court of Manipur	-	Chairperson
2	Hon'ble Mr. Justice A. Guneshwar Sharma Judge, High Court of Manipur	-	Member
3	Registrar General, High Court of Manipur	-	Ex-officio Member
4	Registrar (Vigilance), High Court of Manipur/ Secretary, Juvenile Justice Committee, High Court of Manipur	-	Member Secretary
5	Registrar (Admn./P.M. &P), High Court of Manipur	-	Ex-officio Member
6	Joint Registrar (Judl.), High Court of Manipur	-	Ex-officio Member
7	Shri Thoudam Luckyson Maring, Court Manager	-	Member
<b>Bar Representative</b>			
8	President, High Court Bar Association, Manipur	-	Ex-officio Member
<b>State Representatives</b>			
9	State Commissioner for Persons with Disability, Manipur	-	Ex-officio Member
10	Commissioner (Law), Government of Manipur	-	Ex-officio Member
11	Director (Social Welfare), Manipur	-	Ex-officio Member

By Order etc.,

Sd/-

(ATHOKPAM SHANTA DEVI)  
REGISTRAR (VIGILANCE)  
HIGH COURT OF MANIPUR

Memo No. HCM/JJC/2023/Estt.(I)/ 7360-75

Imphal, the 17<sup>th</sup> April, 2025

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The State Commissioner for Persons with Disability, Manipur.
5. The Registrar General, High Court of Manipur.
6. The Commissioner (Law), Government of Manipur.
7. The Registrar (Judl.)/(Admn./P.M. &P), High Court of Manipur.
8. The Director (Social Welfare), Manipur.
9. The President, High Court Bar Association, Manipur.
10. All the Joint Registrars, High Court of Manipur.
11. All the Deputy Registrars/OSD/Language Officer/Court Managers, High Court of Manipur.
12. All the Assistant Registrars, High Court of Manipur.
13. The System Analyst, High Court of Manipur. **He is requested to upload the same in the official website of this Registry.**
14. Persons concerned.
15. Notice Board.
16. Concerned File/Guard File.

*Shanta*  
17/4/25  
REGISTRAR (VIGILANCE)  
HIGH COURT OF MANIPUR